

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3211  
ANSWERED ON THURSDAY, THE 29<sup>th</sup> AUGUST, 2013  
BHADRAPADA 7, 1935 (SAKA)**

**SOCIETIES REGISTRATION ACT, 1860**

**QUESTION**

**3211. SHRI BAL KUMAR PATEL:**

**Will the Minister of CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्री

**be pleased to state:**

- (a) whether the Government has constituted an Expert Group to study the legislative and regulatory architecture of the Societies Registration Act, 1860;**
- (b) if so, the details thereof;**
- (c) whether the Expert Group has submitted its report;**
- (d) whether the Government is considering to facilitate formulating a Model Law based on the recommendations of the Expert Group; and**
- (e) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE  
(INDEPENDENT CHARGE)**

**(SHRI SACHIN PILOT)**

**IN THE MINISTRY OF CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री सचिन पायलट)

**(a):- Yes, Madam.**

**(b) to (e):- The Ministry has constituted an Expert Group to study the legislative and regulatory architecture of the Societies Registration Act, 1860 (now a state level legislation) and to suggest a Model Law on the subject. The report of Expert Group on draft model law on Societies Registration is still awaited.**

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